

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.1316/2020**

New Delhi, this the 1<sup>st</sup> day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. R.N.Singh, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Harindra Singh  
S/o late Prahlad Singh  
R/o Plot No.87, Balaji Enclave  
Govindpuram  
Ghaziabad (UP). ... Applicant

(By Advocate:Shri Gyanendra Singh)

**VERSUS**

1. The Commissioner of Police (Delhi)  
PHQs I.P. Estate  
I.T.O, New Delhi
2. The Joint Commissioner of Police  
Security (HQ),  
New Delhi
3. The Deputy Commissioner of Police  
Security (HQ)  
New Delhi. ... Respondents

(By Advocate:Shri Saksham Ahuja, proxy counsel for  
Ms. Esha Mazumdar)

## **O R D E R (Oral)**

### **By Hon'ble Shri R.N.Singh, Member (J)**

At the outset, Mr. Gyanendra Singh, learned counsel for the applicant informs that during the pendency of the OA, the respondents have disposed of the applicant's appeal vide order dated 24.09.2020.,

2. In view of the aforesaid, Mr. Gyanendra Singh, learned counsel for the applicant seeks permission to withdraw the present OA with liberty to the applicant to challenge the appellate order as well in accordance with law. Permission is granted.
3. OA stands dismissed as withdrawn with liberty as aforesaid.

**(Mohd. Jamshed)**  
**Member (A)**

'lg/uma/neetu'

**(R.N.Singh)**  
**Member (J)**